

PUNJAB VIDHAN SABHA

Bill No. 1-PLA-2016

**THE MAHARAJA RANJIT SINGH STATE TECHNICAL UNIVERSITY
(AMENDMENT) BILL, 2016**

A

BILL

further to amend the Maharaja Ranjit Singh State Technical University Act, 2014.

BE it enacted by the Legislature of the State of Punjab in the Sixty-seventh Year of the Republic of India, as follows :—

1. (1) This Act may be called the Maharaja Ranjit Singh State Technical University (Amendment) Act, 2016. Short title and commencement.

(2) It shall come into force at once.

2. In the Maharaja Ranjit Singh State Technical University Act, 2014 (Punjab Act No. 5 of 2015), for the words “Maharaja Ranjit Singh State Technical University”, wherever occurring, except in section 30, the words “Maharaja Ranjit Singh Punjab Technical University” shall be substituted. Amendment in Punjab Act 5 of 2015.

STATEMENT OF OBJECTS AND REASONS

The Maharaja Ranjit Singh State Technical University is established by the Maharaja Ranjit Singh State Technical University Act, 2014 (Punjab Act No. 5 of 2015).

For keeping the uniformity in the name of Maharaja Ranjit Singh State Technical University, Bathinda with I.K. Gujral Punjab Technical University, Jalandhar, the name of this university is changed from Maharaja Ranjit Singh State Technical University, Bathinda to Maharaja Ranjit Singh Punjab Technical University, Bathinda. By making this amendment it will be cleared to the students that Maharaja Ranjit Singh State Technical University, Bathinda is State University like I.K. Gujral Punjab Technical University, Jalandhar. The proposed change is as follows :-

- (a) Changing the name of Maharaja Ranjit Singh State Technical University, Bathinda to Maharaja Ranjit Singh Punjab Technical University, Bathinda .

MADAN MOHAN MITTAL,

Minister for Technical Education &
Industrial Training, Punjab.

CHANDIGARH :
The 4th March, 2016.

SHASHI LAKHANPAL MISHRA,
Secretary.

N.B.— The above Bill was published in the Punjab Government Gazette (Extraordinary), dated the 4th March, 2016 under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).